

IN THE COURT OF DISTRICT & SESSION'S JUDGE PAURI GARHWAL

FOLLOWING TYPE OF FOR CASES HEARING ON VIDEO CONFERENCING MODE BE  
TAKEN UP ON 30-06-2021

V.C. Time: 10.30 AM-11.00 AM FOR BAIL APPLICATION

Sl.N.	Case	Name of Party	Fix for
1	Bail No.-115/2021	Tajbar Singh Vs State	Hearing
2	Bail No.-116/2021	Tajbar Singh Vs State	Hearing

V.C. Time: 11.00 AM-12.15 PM FOR ARGUMENT'S FILE

3	Cri. Appeal-19/2021	Surdeep Vs State	Argument
4	Cri. Appeal-53/2017	Lakhpate @ Lakhpate Vs State	Argument
5	Cri. Appeal -03/2020	Sapna Vs Shakambari Devi	Argument
6	Cri. Appeal -09/2018	Smt Nisha Devi Vs Rajendra Prasad	Argument
7	Cri. Appeal- 42/2017	Surendra Singh Vs Saraswati Devi & others	Argument
8	Civil Appeal-16/2019	Govind Singh Rawat Vs Shiv Prasad & Others	Argument
9	Civil Appeal-03/2018	Smt. Nita Shaili Vs Shailendra Singh & Others	Argument
10	MCA-65/2018	Smt . Kamla Devi Vs Kushla Lingwal	Argument
11	MCA-86/2018	Vishan Lal Vs State	Argument

\* For link please visit official website of District Judge Pauri. In case of difficulty, contact on help line number displayed on official website of the Court.

Ordered by Court

  
Sr. Assistant

District & Session 's Judge Court  
Pauri Garhwal